## **Declaration of Assets and Liabilities**

So(Est.)

Year-2024-25

ABATUA - WAS

SUSHMA., wife of DR RAM REKHA...aged 51 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY, PATNA given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No	Description	Self	Spouse name (s) DR RAM REKHA	Dependant-2 Name AMRI' (SON)
(i)	Cash	Rs. 50000/-	Rs. 50000/-	Rs. 50000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	UCO BANK Rs 25,000/- SBI PATNA Rs 4,50,000/-	SBI BGSB Rs 12,00,000/- SBI PATNA Rs 10,000/- UCO BANK BGS. Rs 50,00,000/- GRAMIN BANK Rs 20,000/- SBI BGS. FD Rs 20,00,000	FD Rs 4,00,000/- BANK OF INDIA PATNA
(iii)	Bonds, Debentures and shares in Companies	SBI LIFE OF Rs 5,00,000/-	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC RS 11,00,000/- LIC Rs 60,00,000/- PPF Rs 1,25,000/- R.D. Rs 1,50,000/-	LIC Rs 5,00,000/- PPF Rs 1,25,000/- CENTRAL BANK. Rs 5,00,000/-	LIC Rs 5,00,000/- PPF Rs 4,00,000/- P.O. FD Rs 1,00,000/- S.A Rs 80,000/-
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER SCOOTY BALENO CAR	TWO WHEELER SCOOTY	NIL
(vi)	Jewellery (give details of weight and value)	500 GRAM GOLD	200 GRAM GOLD	300 GRAM GOLD
(vii)	Other assets, such as values of claims / interests	USG MACHIN E CT SCAN MACHINE	USG MACHIN E 02	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sushma

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl.	Description	Self	Spouse name (s)	Dependant-1
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ABOUT 8 KATTHA PANHAS AND 02 BIGHA 07 KATTHA IN RAMPUR DUMRA	ABOUT 5.5 BIGHA AND 18 KATTHA AND 11 KATTHA IN RAMPUR DUMRA	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ABOUT 3.5 KATTHA PANHAS AND 1.5 KATTHA IN PATNA	ABOUT 3.5 KATTHA PANHAS AND 1.5 KATTHA IN PATNA	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ABOUT 2.5 KATTHA PANHAS	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1 KATTHA	NIL
v)	Other (such as interest in property)	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10/02/2024
(a)	(i) Loans from Banks	SBI BEGUSARAI	Rs 30,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

•	(d)duestodepartmentsdeali ngwithtelephones	NIL .	NIL
	(e)duestodepartmentsd ealingwithgovernmenttr ansport(including aircraftandhelicopters)	NIL	NIL .
	(f)Otherdues,ifany	NIL	NIL
(b)	(i)IncomeTaxincludingsurc harge[Alsoindicatetheasse ssmentyearuptowhichInco meTaxReturnfiled.Giveals oPermanent AccountNumber(PAN)]	DFPPS1408B	2023-24
	(ii)WealthTax[Alsoindicate theassessmentyearuptowh ichWealth Taxreturnfiled.]	NIL	NIL
	(iii)SalesTax[Onlyin caseofproprietarybusiness	NIL	NIL
	(iv)PropertyTax	NIL	NIL

C. <u>PersonalDe</u>		
GPF/CPF/PRANNo.	:- PTS/BLA /1275	
Gender	:- F (M/F)	
Date of Birth	:- 2 1 1 1 9 7 3 (DD/MM/Y)	YYY)
Class/Group	:- B (A/B/C)	
Cadre	BIHAR  Legislative  Secretariat  SERVICE	
	(FullNamee.g.B.A.SBiharAdministrativeService,B.S.SBiharSecretariatServiceetc.)	
Home District	:- PATNA	
Iherebyde	rethattheabovedetailsaretruetothebestofmyknowledgeand	belie

Name of Employee: ...SUSHMA....

Place: Palna Designation: ... ASST. SECATION OFFICER

Date: 13:-02-2025..... Department: .....

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (singleside)in prescribed format.